

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5140**  
TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2026

**IMPLEMENTATION OF UNIQUE FARMER ID**

5140. SHRI SUDHAKAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the extent status of implementation of the mandatory Unique Farmer ID in various States of the country/ particularly in Bihar and the number of farmers who have been registered so far;
- (b) whether any assessment has been made by the Government regarding the likely impact of linking the Unique Farmer ID with welfare schemes, agricultural credit and Government procurement in rural areas where digital literacy and internet connectivity remain limited;
- (c) whether any special arrangements have been made to ensure that small and marginal farmers, who lack access to digital resources, are not deprived of any Government scheme, subsidy or procurement system; and
- (d) if so, the details of the arrangements put in place to assist such farmers?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The State Farmers Registry under the AgriStack DPI covers all the landholding farmers, including women farmers, livestock and fisheries and provides them a digital identity called Farmer ID. The Farmers Registry application also has the provision to onboard all the landholding farmers, as well as cultivators such as tenants & sharecroppers. As of 19.03.2026, more than 9.20 Crore Farmer IDs have been generated, including 47.63 lakh Farmer IDs in Bihar. Details of State-wise Farmer IDs generated is given in Annexure.

(b) to (d): The Government consistently evaluates the outcomes of FIDs. It enables seamless integration of Direct Benefit Transfer (DBT) schemes such as registrations under Pradhan Mantri Kisan Samman Nidhi Yojna (PM Kisan), Pradhan Mantri Fasal Bima Yojna (PMFBY), Minimum Support Price (MSP) based procurement, access to credit delivery, input distribution, and disaster relief. States are using Farmer IDs to ease the lives of farmers. Maharashtra has successfully leveraged AgriStack for scheme delivery, Artificial

Intelligence (AI)-based advisory, providing credit access, and disaster relief including the transfer of over ₹14,000 crore to 89 lakh farmers for Kharif 2025 crop losses in 5 days. Chhattisgarh has institutionalized Farmer ID and Digital Crop Survey for MSP-based paddy procurement, covering over 32 lakh farmers in a single season, significantly improving ease of registration by farmers, as well as transparency, crop verification, and timeliness of MSP payments.

Although internet penetration has increased in rural areas, additional steps have been taken to ensure the digital inclusion of farmers who do not have mobile phones. They can use existing support structures like Farmer-Producer Organisations (FPOs), Krishi Sakhis, and Common Service Centres (CSCs) to get them registered on AgriStack and access services and benefits. Further, the States are organizing the camps so that no farmer is left out of getting the benefits of AgriStack.

**Annexure**

<b>S.No.</b>	<b>State Name</b>	<b>Number of Generated Farmer ID (as on 19.03.2026)</b>
1	Andhra Pradesh	49,32,802
2	Assam	12,78,378
3	Bihar	46,94,398
4	Chhattisgarh	32,86,170
5	Gujarat	60,20,891
6	Haryana	11,34,650
7	Himachal Pradesh	5,80,030
8	Karnataka	60,75,905
9	Kerala	22,50,877
10	Madhya Pradesh	1,04,30,155
11	Maharashtra	1,31,81,173
12	Odisha	14,70,707
13	Punjab	75,681
14	Rajasthan	83,39,049
15	Tamil Nadu	34,76,396
16	Telangana	44,52,700
17	Tripura	63,325
18	Uttar Pradesh	1,99,75,651
19	Uttarakhand	1,50,747
	<b>Total</b>	<b>9,18,69,685</b>

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